

(ख) वर्ष 1984-85 के दौरान "सेल" को 4.24 करोड़ रुपये का शुद्ध लाभ हुआ था। इस अवधि के दौरान इंडियन आयरन एंड स्टील कंपनी, बर्नपुर (इस्को) को 81.60 करोड़ रुपये की हानि हुई थी।

Import

1623. SHRI T. CHANDRASEKHAR REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there has been increase in imports during the first two months of the current financial year resulting in massive trade deficit;

(b) if so, what are the details thereof and what are the reasons therefor; and

(c) what steps are being taken to remedy the situation?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) and (b) According to the provisional figures, India's overall imports during the first two months of the current financial year i.e. April-May, 1985 amounted to Rs. 3083.17 crores, and exports Rs. 1568.23 crores, resulting in the balance of trade deficit of Rs. 1514.94 crores.

(c) Policy measures are being continuously evolved for increasing India's exports. These include measures for increasing and diversifying the production, making our exports more competitive, finding new markets for our products and processing commodities for higher value realisation. Efforts would be made to gear up these measures further during the Seventh Plan period.

The Government has taken a number of policy initiatives in the sphere of trade policies, industrial policies and fiscal policies. The current import-export policy which will be operative for a three year period, 1985-88, is designed to introduce an environment of continuity and stability in foreign trade planning. It aims at providing a major thrust towards increased production, both for domestic consumption and exports, and bring about

efficient import substitution. The Government have also identified sectors for export promotion which can make a substantial contribution to growth in exports over the medium term. Public sector undertakings are being involved for greater participation in export efforts. Simultaneous efforts are also being made to steps up our indigenous production of importables during the Seventh Five Year Plan period, particularly in the sphere of bulk imports.

Grant of more bonus for Central Government Employees

1624: SHRI V. NARAYANASAMY: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to grant one month bonus instead of 17 days bonus to the Central Government employees as has been given to the employees of the Telephone and Telegraph Departments; and

(b) if so, by when the proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) No, Sir Government have, however recently announced an increase in the ad hoc bonus from 18 to 23 days for the accounting year 1984-85 to Central Government employees not covered by any of the Productivity Linked Bonus Schemes. Formal orders in this regard will be issued in due course.

Pending industrial disputes

1625. SHRI V. GOPALSAMY:

DR. SHYAM SUDAR MOHAPATRA:

Will the Minister of LABOUR be pleased to state:

(a) what is the number of industrial disputes pending before each Industrial